

ducts Export Development Authority (MPEDA).

(b) The prawn seed hatchery being set up at Gopalpur (Orissa) is estimated to cost Rs. 256.49 lakhs, and it is planned for completion by 1988-89.

(c) Under the UNDP assisted project for development of brackishwater fish farming, 5 pilot prawn seed hatcheries are proposed to be established in the country during the Seventh Plan. In addition, one prawn seed hatchery is being set up at Managamari Petta in Andhra Pradesh by MPEDA.

#### **Inland Fish seed Hatcheries**

191. SHRI SOMNATH RATH: Will the Minister of AGRICULTURE be pleased to state:

(a) the number of inland water fish seed hatcheries established in the country with the assistance of World Bank, State and Union Territory-wise;

(b) the amount spent by fish seed hatchery, Bhanjanagar (Orissa) and the yearly expenditure and income accrued therefrom; and

(c) the aims and objects of such hatcheries and whether they have been fully implemented?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) Fourteen fresh water fish seed hatcheries have been established in the country with the World Bank assistance and their state-wise distribution is given below.

S. No.	State	Number of hatcheries
1.	Madhya Pradesh	2
2.	Orissa	4

S. No.	State	Number of hatcheries
3.	West Bengal	2
4.	Bihar	2
5.	Uttar Pradesh	4
Total		14

(b) The fish seed hatchery at Bhanjanagar (Orissa) has been commissioned at a cost of Rs. 103.01 lakhs during 1986-87 and 5.7 million fish seed produced by this hatchery was sold during the same period by the State Government.

(c) The aims and objectives of such fish seed hatcheries are to augment the production and supply of quality fish seed for development of aquaculture. These aim and objectives have been achieved.

#### **Housing Ministers Conference**

192. SHRI BANWARI LAL PUROHIT:  
DR. G.S. RAJHANS:  
SHRI PARASRAM BHARDWAJ:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the details of the outcome of the Housing Ministers Conference held in May, 1987;

(b) whether the State Governments have sent their comments and suggestions in this regard; and

(c) if so, the details thereof and further steps contemplated by Government to boost the housing activities in the country?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH) : (a) to (c). The Conference deliberated on major issues pertaining to boosting housing activity and passed 24 resolutions relating amongst others to draft National Housing Policy,

setting up of the National Housing Bank, shelter needs of urban and rural poor etc. As Housing is a State subject, the resolutions have been forwarded to the State Governments and U.T. Administrations to initiate action on aspects of the resolutions concerning them. In regard to aspects of resolutions pertaining to Govt. of India, suitable steps have been initiated.

#### **Hike in Fertilizer Prices**

193. SHRI BANWARI LAL PUROHIT: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Union Government contemplate to increase fertilizer prices in the near future;

(b) the reasons for hike in the fertilizer prices; and

(c) to what extent the farmers will be affected due to this hike?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) There is no such proposal for the present.

(b) and (c). Question do not arise.

#### **Indo-Australian Integrated Project on Deep Sea Fishing**

194. DR V. VENKATESH:  
SHRI BHADRESHWAR TANTI

Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Australia has offered collaboration for integrated development of deep-sea fishing in the country:

(b) if so, whether the collaboration envisages joint-ventures to manufacture fishing trawlers; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRICULTURE AND COOPERATION IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA): (a) No, Sir.

(b) and (c). Do not arise.

[*Translation*]

#### **Night Landing Facilities at Ranchi Airport**

195. SHRI SHIV PRASAD SAHU: Will the Minister of CIVIL AVIATION be pleased to refer to the reply given to Unstarred Question No. 3337 on 19 March, 1987 regarding night landing facilities at Ranchi Airport and state:

(a) whether the New Terminal building and night landing facilities at Ranchi Airport have since been commissioned; and

(b) if so, the reasons for the delay and the target date for commissioning?

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION AND MINISTER OF STATE OF THE MINISTRY OF TOURISM (SHRI JAGDISH TYTLER): (a) and (b). The new Terminal Building at Ranchi Airport has been commissioned on the 18th April, 1987. There has been a slip-page in the work relating to installation of high intensity runway lights and 3—Bar Visual Approach Slope Indicator System due to local problems and efforts are being made to complete the work soon.

#### **Air Service from Ranchi to Bombay and Madras-Bangalore**

196. SHRI SHIV PRASAD SAHU: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether Government are going to introduce additional air service for Bombay and Madras-Bangalore from Ranchi keeping in view the long standing demand of the people; and